

OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE JAMMU

ORDER

No.: 214/Acctt

Date: 21-9-2021

In pursuant to Hon'ble High Court order No. 871 of 2021 dated 21.09.2021 regarding 4th Phase of the Training Programme for Advocates by Advocate Master Trainers in collaboration with J&K Judicial Academy scheduled to be held on 23.09.2021 at 09:30 AM in J&K Judicial Academy, Srinagar, permission is hereby accorded in favour of Sh. Umesh Sharma, Spl. Excise Mobile Magistrate, Jammu (also holding the additional charge of the Court of Spl. Railway Magistrate, Jammu) whose name has been nominated as Moderator/Resource person for the said programme to leave the station on 21.09.2021 after court hours. Therefore, Special Municipal Mobile Magistrate, Jammu shall look after the routine work of the court of the Spl. Excise Mobile Magistrate, Jammu alongwith additional charge of the court of Spl. Railway Magistrate, Jammu till the Officer of the said court resumes his duty.


(M. L. Manhas)
Pr. Distt & Sessions Judge
Pr. District & Sessions Judge
JAMMU.

No:-2785-90/PDSJ-J

Date: 21-9-2021

Copy to the:-

1. Worthy Registrar General, Hon'ble High Court of J&K at Jammu/Srinagar, for information.
2. Secretary to Hon'ble Mr Justice D. S. Thakur, (Administrative Judge for Jammu District) High Court of J&K, for the information of His Lordship.
3. CJM Jammu for information.
4. Spl. Excise Mobile Magistrate, Jammu for information.
5. Special Municipal Mobile Magistrate, Jammu for information and compliance.
6. Office Copy for record.

7 e Court for uploading the same on official website.


Pr. Distt & Sessions Judge
Pr. District & Sessions Judge
JAMMU.